Name of the corporate debtor: M/S RIGHT HEALTH PLATTER PRIVATE LIMITED: Date of commencement of CIRP: 20/09/2024; List of creditors as on: 14-10-2024 Annexure-6

List of operational creditors (Employees)

_			-	
			No.	SI.
í.	if any	representative,	authorised	Name of
SRINIVASAN A				Name of employee
01-10-2024		90	Date of receipt	Details of claim received
20,50,000.00			Amount claimed	n received
		admitted	Date of receipt Amount claimed Amount of claim	Detail
Operational Creditor		claim	Nature of	Details of claim admitted
No	party?	related	Whether	itted
Nii	applicable	in CoC, if	Whether % of voting share contingent any mutual	
Nii		claim	contingent	Amount of
Nil	may be set-	dues, that	any mutual	Amount of Amount of
20,50,000.00 0.00		verification	claim under	Amount of
0.00		admitted	claim not	Amount of
Employment Contract is Pending			any	Amount of Remarks, if

FOR RIGHT HEALTH PLATTER PRIVATE LIMITED

RONGALI SRIDEVI INTERIM RESOLUTION PROFESSIONAL

